## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## IA NO. 177 OF 2018 IN DFR NO. 36 OF 2018

Dated: 12<sup>th</sup> February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Paschimanchal Vidyut Vitran Nigam Ltd. & Anr. ... Appellant(s)

Vs.

M/s Paramarth Iron Pvt. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Pradeep Mishra

Mr. Manoj Kumar Sharma

Counsel for the Respondent(s) : -----

## **ORDER**

The learned counsel, Mr. Pradeep Mishra appearing for the Appellant prays for two days time to enable him to serve the Appeal paper-book to the learned counsel for the Respondent No.2/Caveator.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List this matter on <u>15.02.2018</u>, as requested by the learned counsel appearing for the Appellant to enable him to serve the Appeal paper-book to the learned counsel for the Respondent No.2/Caveator

(S.D. Dubey) Technical Member (Justice N.K. Patil)
Judicial Member

vt/kt